

SUPREME COURT OF INDIA

New Delhi, the 28th November, 2022

Re: Link for joining the lectures regarding Advocates-on-Record Examination to be held from 19th December, 2022 to 22nd December, 2022

NOTICE

In continuation of earlier Notice dated 24.11.2022 regarding the lectures to be delivered to the aspirants of the Advocated-on-Record Examination, 2022 through online webinar mode, it is hereby informed that the links for joining the lecture series will be as under :

PAPER I [Practice & Procedure of Supreme Court (November 29, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=mbf1051ca6d9922a2592a27f7fd843351>

PAPER II [Drafting (November 30, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=m8b3d89cf25ae26a1f7832c104d592492>

PAPER III [Advocacy & Professional Ethics (December 1, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=m9a2a36b4265cde836d2d919bb987daee>

PAPER IV [Leading Cases (December 2, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=m3e1eb3003e52e6293922a5166830446c>

PAPER I [Practice & Procedure of Supreme Court (December 5, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=mdf32512e194d985e35edc2fc144deb23>

PAPER II [Drafting (December 6, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=m25e84316127f207447747485e606f01f>

PAPER III [Advocacy & Professional Ethics (December 7, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=md9b14063b37a97770a969499672782b4>

PAPER IV [Leading Cases (December 8, 2022 at 4.15 p.m)]

<https://sci-vc.webex.com/sci-vc/j.php?MTID=m6ba97efc2dc84d9372e13a5f5f1fdedc>

All the aspirants for the said examination are required to instal Cisco Webex Application on their PC/Mobile to attend the lectures.

It is requested to keep the respective mics on **mute mode** for the smooth conduct of the lectures.

Sd/-

(Devender Pal Walia)
Registrar & Secretary, Board of Examiners,
AOR Examination